

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWrit Petition (Civil) No.1109/2022

ARNAB ROY

Petitioner(s)

VERSUS

CONSORTIUM OF NATIONAL LAW UNIVERSITIES & ANR.

Respondent(s)

(With IA No.194884/2022-EX-PARTE STAY)

Date : 17-02-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALAFor Petitioner(s) Mr. Nikhil Nayyar, Sr. Adv.
Mr. N. Sai Vinod, AOR
Mr. Abhinav, Adv.For Respondent(s) Mr. Siddharth Aggarwal, Sr. Adv.
Mr. Arun Sri Kumar, Adv.
Ms. Pritha Srikumar, AOR
Mr. Anirudh Gotety, Adv.
Ms. Arshiya Ghose, Adv.
Mr. Vishwajeet Singh Bhati, Adv.Ms. Aishwarya Bhati, ASG
Mr. Yashraj Singh Bundela, Adv.
Mr. Aman Sharma, Adv.
Mr. Shashwat Parihar, Adv.
Mr. Manvendra Singh, Adv.
Mr. Amrish Kumar, Adv.UPON hearing the counsel the Court made the following
O R D E R

- 1 List the Petition on 17 March 2023 along with Civil Appeal No 273 of 2021
[**Vikash Kumar vs Union Public Service Commission and Others**].

(CHETAN KUMAR)
A.R. - cum - P.S.(SAROJ KUMARI GAUR)
Assistant Registrar